

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 17-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

SI.N.	Case	Name of Party	Fix for
1	Bail-108/2021	Varun Negi Vs State	Argument
2	Bail-109/2021	Rahul Negi Vs State	Argument

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

2	CrI. Appeal-31/2020	Saurabh Puri Vs Shushma	Argument
3	CrI. Appeal-16/2021	Vijendra Chaudhary Vs State	Argument
4	CrI. Appeal-07/2021	Subodh Thapa Vs Ravindra Dabral	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal

16/6/2021